														Annexure 7
ne of Corporate Debtor:	#VALUE!													
e of Commencement of CIRP:	#VALUE!													
of Creditors as on:	#VALUE!													
						List of C	perational Credito	rs (Governm	ent dues)					
								•						(Amount in ₹
No. Details of Claimant		Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
Department	Government	Date of	Amount claimed	Amount of claim	Nature of claim	Amount	Amount covered	Whether			mutual dues, that			
		receipt		admitted		covered by	by guarantee	related	share in	claim	may be set-off			
		1 '				security		party?	CoC, if					
		1 1				interest			applicable					
		1 1												
1 Excise & Taxation Department	Yes	1/4/2024	26,813,325.00	3,189,833.00	Unsecured	-	-	No	-	-	-	23623492	-	
2 Employee State & Insurance	Vee	1/5/2024	248,579.00	248,579.00	I I a a a a a al									
Corporation	res	1/5/2024	248,579.00	248,579.00	Unsecured	-	-		-	-	-	-		
3 Pr. Commissioner State	Yes	17/11/2023	25,155,198.00	25,155,198.00	Unsecured	-	-		-		-	=	0	
Tax/VAT, Department of Trade														
& Taxes, Govt of NCLT of Delhi														
·														
Total (A)			52217102	28593610								23623492		
					List of Oprational	creditors after RF	RP dated 23.01.20	24 (Belated 0	Claims)					
4 Employee Provident Fund,	Yes	2/6/2024	27,183,194.00	802,843.00		-	-		-		-	26380351		
Regional Office, Rohtak			,											
Total (B)			27183194	802843			0		0	0	0	26380351	0	
Grand Total (A+B)			79400296									50003843		

Annexure 7